

The Deputy Minister of Production (Shri Satish Chandra) : (a) Yes.

(b) Yes.

(c) A proposal to make a percentage of the staff permanent is under consideration.

Benzol Recovery Plant

*2168. **Shri T. B. Vittal Rao :** Will the Minister of Production be pleased to state :

(a) whether the Benzol recovery plant has been since erected at the Sindri Fertilisers and Chemicals Factory Ltd.

(b) if so, the quantity and value of Benzol recovered since its erection; and

(c) the average rate of recovery per day ?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey) : (a) Yes.

(b) The quantity of crude benzol recovered up to 15-9-1955 was 1,61,947 gallons and the value of motor benzol and pure benzene produced from crude benzol up to that date was Rs. 1,97,066-6-3.

(c) 1,572 gallons of crude benzol.

छोटे पैमाने के उद्योग

*२१७१. श्री विभूति मिश्र: क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि छोटे पैमाने के औद्योगिक यंत्रों के विकास के लिये सरकार ने बिहार सरकार को १९५४-५५ में कितनी वित्तीय सहायता दी है ?

उद्योगमंत्री (श्री कानूनगो) : ३,२३,५२० रुपये का ऋण स्वीकृत किया गया था किन्तु बिहार सरकार ने इसमें से २ लाख रुपये ही लिये हैं ।

Industrial Estates

*2172. { **Shri Gidwani ;**
Shri Raghunath Singh ;

Will the Minister of Commerce and Industry be pleased to refer to the reply given to starred question No. 812 on the 12th March, 1955 and state :

(a) whether Government have since taken any decision for the setting up of Industrial estates to help small industries in India ; and

(b) if so, where these estates will be located ?

The Minister of Industries (Shri Kanungo) : (a) Yes, Sir.

(b) To start with, it is proposed to establish such Estates in the States of Delhi, Saurashtra, Bombay, Madras, West Bengal and Uttar Pradesh.

Andaman and Nicobar Islands

*2173. **Shri Bhagwat Jha Azad :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that the Industrial Laws applicable in the mainland are also applicable to the Andaman and Nicobar Islands ; and

(b) if not, the reasons therefor ?

The Minister of Industries (Shri Kanungo) : (a) Yes, Sir.

(b) Does not arise.

Prices of Export Commodities

*2174. **Thakur Jugal Kishore Sinha :** Will the Minister of Commerce and Industry be pleased to state whether there is any machinery to regulate the internal prices of export commodities ?

The Minister of Commerce (Shri Karmarkar) : The provisions of Import and Export Control Act and the Indian Tariff Act enable Government to influence internal prices of export commodities. Quantitative regulation of exports and timely adjustment of export duties have helped Government to keep internal prices at reasonably steady levels.

Cotton Textiles Export Promotion Council

*2175. **Shri S. N. Das :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that the Cotton Textiles Export Promotion Council carried out recently a survey of the World Textiles Export Trade ;

(b) if so, whether the survey report is available ;

(c) the position of the Indian export as explained in this report ; and

(d) the steps, taken, if any, for the expansion of India's export of textiles ?

The Minister of Commerce (Shri Karmarkar) : (a) and (b). The statistical Officer of the Cotton Textiles Export Promotion Council has carried out